

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 649/252/ND/2018**

**In the matter of:**

R. K. S. Power System Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 06.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant :  
For the Respondent :  
For the IT : Mr. Raghvendra Singh, Advocate with  
Mr. Balkishan Ladhania, Advocate

**ORDER**

ROC and Income Tax Department have not filed reply. Both the department are directed to file reply within two weeks, with the copies in advance to the other side. For further consideration on 06.09.2018.

Mukesh

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

